

IN THE COURT OF THE DISTRICT & SESSIONS JUDGE AT KALABURAGI.

NOTIFICATION

DATE:

27.05.2017

- Sub:- **Additional Selection list of candidates for "PEON" posts -reg.**
- Ref:- 1) District & Sessions Court, Kalaburagi Notification No.DCK/ADMN/04/2017, dated: 23.02.2017.
- 2) Karnataka Sub-ordinate Courts (Ministerial & other posts) (Recruitment) (Amendment) Rules, 2007.
- 3) District & Sessions Court, Kalaburagi Notification dated:27-05-2017 notifying the main list.

In pursuance of this office Notification dated: 08.05.2017 and 09.05.2017 and in continuation of main list cited at Ref.No.3 above, the following candidates are selected in Additional list to consider them for appointment to the **PEON** post only if the candidates selected in the **Main list does not report to duty or if their selection is cancelled for any reason**, within a period of one year.

PEON POSTS (ADDITIONAL LIST)

LOCAL CADRE

(HYDERABAD - KARNATAKA (371-J) REGION)

| Sl. No. | Appln. No. | Name and address of the candidate selected | Date of Birth | Reservation |
|---------|------------------|---|---------------|-------------|
| 1 | DCK1722GDP003626 | Basavaraj S/o Manappa, R/o At Post: Nagoor, Tq: and Dist: Kaaburagi - 585322 | 01.03.1990 | GM(R) |
| 2 | DCK1722GDP004174 | Santosh S/o Shivaputra, R/o Datta Nagar, Madan Hipparga, Tq: Aland, Dist: Kalaburagi. | 02.07.1995 | 3B(R) |
| 3 | DCK1722GDP002288 | Shrikanth S/o Basavaraj Jokal, R/o H.No.3/4/460, Joshi Galli, Chincholi - 585307. | 30.04.1996 | GM |
| 4 | DCK1722GDP003915 | Veerabhadrayya S/o Shankrayya Hiremath, R/o Dyamavan Temple, At Post: Mavinabhavi, Tq: Lingsugur, Dist: Raichur-584122. | 05.06.1993 | GM(KM) |

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|----|------------------|--|------------|---------|
| 5 | DCK1722GDP002962 | Hajarat Ali S/o Dastageer, R/o At Post : Bhusnoor, TQ: Aland, Dist: Kalanburagi - 585302. | 21.05.1994 | 2B(R) |
| 6 | DCK1722GDP004282 | Kanteshreddy S/o Sakalappa Hakkandi, R/o AT Varakanahalli, Post: Hoovinahadagalli, Ballari- 583219. | 31.07.1994 | 3A(R) |
| 7 | DCK1722GDP001551 | Anusuya D/o Veerayya, R/o At Post: Santekellur, Tq: Lingasugur, Dist: Raichur- 584122. | 05.07.1995 | GM(W) |
| 8 | DCK1722GDP003028 | Prem Singh S/o Vithal, R/o Plot NO.14/A, Laxmi Nagar, Kalaburagi-585106. | 20.07.1986 | SC |
| 9 | DCK1722GDP001388 | Basavakiran S/o Ganapati, R/o At Post: Kolar-K, Tq: and Dist: Bidar-585402. | 01.06.1994 | 2A |
| 10 | DCK1722GDP004559 | Chandrakanth S/o Ramesh, R/o Bedkunda, Tq: Aurad, Dist: Bidar-585436. | 01.07.1988 | GM(PDP) |
| 11 | DCK1722GDP004095 | Sunil S/o Sayabanna Hanchinal, R/o Hipparga S.N., Tq: Jewargi, Dist: Kalaburagi - 585310. | 15.06.1993 | C-I(R) |
| 12 | DCK1722GDP000866 | Aishwarya D/o Shankar, R/o H.No.3-795, Milan Chowk Road, Near Margamma Temple, Gazipur, Kalaburagi - 585101. | 19.12.1997 | SC(W) |
| 13 | DCK1722GDP004444 | Sagar S/o Vaijinath Khasampur, R/o Kinni Sadak, Tq: and Dist: Kalaburagi - 585313. | 01.01.1999 | ST(R) |

PEON POSTS (ADDITIONAL LIST)

RESIDUAL PARENT CADRE

| Sl. No. | Appln. No. | Name and address of the candidate selected | Date of Birth | Reservation |
|---------|------------------|---|---------------|-------------|
| 1 | DCK1722GDP004505 | Satish S/o Sanganna Desai, R/o At Post: Doranahalli, Tq: Shahapur, Dist: Yadgir-585223. | 20.06.1982 | 3B |
| 2 | DCK1722GDP002442 | Pooja D/o Shashikanth Sultanpur, R/o Near Balaji Temple, Post: Banahatti, Tq: Jamakhandi, Dist: Bagalkot-587311. | 27.04.1996 | 3B (W) |
| 3 | DCK1722GDP002525 | Rekha D/o Solabanna Mashyal, R/o Gayatri Nagar, Sulebhavi Post, Tq: Hungund, Dist: Bagalkot - 587124. | 01.08.1990 | 2A(W) |
| 4 | DCK1722GDP003741 | Ahmed Patel S/o Chand Patel, R/o H.No.11-170/1, Shah Jeelani Layout, Jeelanabad, Kalaburagi-585103. | 11.06.1995 | 2B |
| 5 | DCK1722GDP002686 | Avinash S/o Ningappa Ingalagi, R/o C/O Shivappa A.Nilankar, H.No.2-388/1, Opp: Akkamahadevi Temple, Uppar Lane, Jagat, Kalaburagi - 585101. | 01.01.1999 | 3A(R) |
| 6 | DCK1722GDP002075 | Sharanamma D/o Yamanappa Bhajantri, R/o At Hanchinal, Post: Navalahalli, Tq: Kushtagi, Dist: Koppal - 583279. | 03.08.1981 | SC(W) |

Note:-

The candidates whose name is included in the above Additional list has no right to appointment merely on the basis of inclusion of their name in the Additional list.

(B.V.Patil)
Prl.District & Sessions Judge,
Kalaburagi